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- \* IN THE HIGH COURT OF DELHI AT NEW DELHI
- + CO.PET. 39/2009 &CO.APPL. 1366/2017, 655/2020, 444/2022 DINESH MITTAL & ORS. ..... Petitioners Through:

versus

## M/S TRIVENI INFRASTRUCTURE DEVELOPMENT CO. LTD

..... Respondent

Through: Mr.Tanmay Mehta, Adv. for Fidato/

applicant in CA 655/2020. Mr.Abhimanyu Bhandari,

Ms.Nattasha Garg, Mr.Ragav Alok, Advs. for applicant in CA 444-

45/2022.

Mr.Jayant Bhushan, Sr. Adv. with Mr.Manik Dogra, Ms.Priyadarshini Dewan, Mr.Deepak Agarwal Advs.

for ex-management.

Mr. Apoorv Kurup, CGSC, Ms. Nidhi Mittal with Mr. Ojaswa Pathak, Advs.

for SFIO

**CORAM:** 

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER 05.08.2022

**%** 

At the joint request of the learned counsels for the parties, re-list on 5<sup>th</sup> September, 2022.

NAVIN CHAWLA, J

**AUGUST 5, 2022 RN**